

(a) whether the Vegetable Oil Products Order of 1975 has been amended;

(b) whether the maximum concentration of Nickel has been incorporated in the new amendments;

(c) if so, the details thereof;

(d) whether the relevant Indian Standard has also been amended accordingly;

(e) if so, the details thereof; and

(f) if not, the reasons therefor ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b) Yes, Sir.

(c) The Vegetable Oil Products (Standards of Quality) Order, 1975 has been amended vide Ministry of Civil Supplies, Consumer Affairs & Public Distribution Notification GSR No. 139 (E) dated 15th March, 1995. Vide this Notification, the maximum concentration of nickel in vanaspati has been specified to be 1.5 ppm.

(d) Yes, Sir.

(e) and (f) Indian Standard (IS)-10633: 1986 for vanaspati and IS 10634: 1986 for bakery shortening have been amended in July, 1994 wherein the maximum concentration of nickel has been specified to be 1.5 ppm.

Minimum Support Price of Sugarcane

1611. SHRI AJAY CHAKRABORTY :
SHRIMATI GEETA MUKHERJEE :
SHRI NAMDEO DIWATHE :

Will the Minister of FOOD be pleased to state :

(a) whether there is a proposal to increase minimum support price of sugarcane;

(b) if so, the details of the proposal and implications thereof;

(c) the present status of the same; and

(d) the number of times the minimum support price for sugarcane was revised during the past five years and price increase each time ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c) The Govt. have announced on 11.3.96 the Statutory Minimum Price of sugar payable by sugar factories for the sugar season 1996-97 at Rs. 45.90 per quintal linked to a basic recovery of 8.5% sugar subject to a premium of Rs. 0.57 for every 0.1 percentage point increase in the recovery above that level. There is no proposal to increase the same.

(d) The Statutory Minimum Price of sugarcane has been revised at regular intervals during the last 5 years as indicated below :

Year	Statutory Minimum Price
1990-91	Rs. 23 per quintal linked to a basic recovery of 8.5% sugar subject to a premium of 27.0586 paise per qtl. for every 0.1% increase in recovery above 8.5%.
1991-92	Rs. 26 per qtl. linked to a basic recovery of 8.5% sugar subject to a premium of 30.5882 paise per qtl., for every 0.1% increase in recovery above 8.5%.
1992-93	Rs. 31 per qtl. linked to a basic recovery of 8.5% sugar subject to a premium of 36.4706 paise per qtl., for every 0.1% increase in recovery above 8.5%.
1993-94	Rs. 34.50 per qtl. linked to a basic recovery of 8.5% sugar subject to a premium of 40.5832 paise per qtl., for every 0.1% increase in recovery above 8.5%.
1994-95	Rs. 39.10 per qtl., linked to a basic recovery of 8.5% with a premium of 46 paise per qtl., for every 0.1% increase in recovery above 8.5% upto 10% and premium of 60 paise per qtl., for every 0.1% increase above 10%.
1995-96	Rs. 42.50 per qtl., linked to a basic recovery of 8.5% sugar subject to a premium of Rs. 0.54 per qtl., for every 0.1% increase in recovery above 8.5%.

Martyrs Tombs

1612. SHRI CHAMAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Martyrs Tombs/Special graves (Mizar-E-Shaheedan) of killed terrorists have been created in Jammu & Kashmir and in other States;

(b) if so, the number of killed persons buried along with their names and nationality in this enclosure; and

(c) the organisation looking after the enclosure at Jammu and other places ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The information is being obtained from States/Union Territories and will be laid on the Table of the House.